

Central Administrative Tribunal  
Principal Bench: New Delhi

CP 308/97 in OA 14/96

New Delhi, this the 8th day of January, 1998

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)  
Hon'ble Shri S. P. Biswas, Member (A)

Smt. Vishan Devi wd/o late Ladha Ram,  
R/O D-50, East Uttam Nagar,  
New Delhi. ...Petitioner

(By Advocate: Shri A.K. Trivedi)

Versus

Major Karunesh Kumar,  
Garrison Engineer (North)  
Air Force Station, Palam,  
Delhi Cantt - 110 010. ...Respondents

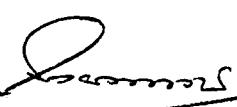
(By Advocate: Mrs. Meera Chhibber)

O R D E R (ORAL)

Dr. Jose P. Verghese, Vice-Chairman (J) -

The compliance affidavit has been filed but on enquiry the petitioner found that the amount has not yet been credited to the account in the bank. The respondents undertake to remedy the same within a short period. It is stated that there is one year delay.

Since the compliance has been made, we drop these contempt of court proceedings and discharge notices with a cost of Rs. 200/- to be paid to the Legal Aid Cell, Central Administrative Tribunal Bar Association.

  
(S.P. Biswas)  
Member (A)

naresh

  
(Dr. Jose P. Verghese)  
Vice-Chairman (J)